



भारतीय प्रतिभूति और विनिमय बोर्ड  
Securities and Exchange Board of India

Completion of Recovery Proceedings against Ravinder Kumar Jain in the matter of ISO at BSE Ravinder Kumar Jain - Certificate No. 8977 of 2025 (PAN: ABUPJ8211B)

Recovery Certificate No. 8977 of 2025 dated December 19, 2025 was drawn against RAVINDER KUMAR JAIN (PAN: ABUPJ8211B) for a sum of Rs. 5,51,000.00/- (Rupees Five Lakh Fifty-One Thousand Only) along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of penalty imposed by Order/AS/DP/2024-25/31262 dated March 13, 2025 in the matter of ISO at BSE-Ravinder Kumar Jain.

In view of the payment of the amount of 5,71,000.00/- (Rupees Five Lakh Seventy-One Thousand Only), as due from the defaulter in April 2026, the said recovery proceeding is hereby completed against RAVINDER KUMAR JAIN ["Defaulter"] (PAN: ABUPJ8211B) in exercise of powers under sub-Section (1) of section 28A of the Securities and Exchange Board of India Act, 1992 read with Section 224 and Section 225 and Rule 12 of the Second Schedule to the Income Tax Act, 1961.

May 5, 2026  
Delhi



—Signee

RAJAN KUMAR

RECOVERY OFFICER

राजन कुमार/Rajan Kumar  
कसूली अधिकारी एवं उप महाप्रबंधक  
Recovery Officer & Deputy General Manager  
भारतीय प्रतिभूति और विनिमय बोर्ड  
Securities and Exchange Board of India  
उत्तरी प्रादेशिक कार्यालय / Northern Regional Office  
नई दिल्ली / New Delhi